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Title: Introduction of the Special Financial Assistance to the State of Punjab Bill, 2017.

SHRI RAVNEET SINGH (LUDHIANA): I beg to move for leave to introduce a Bill to provide for special financial assistance to the State of Punjab for providing impetus to the financial and economic capabilities of State administration to carry out schemes for welfare of the Scheduled Castes, Other Backward Classes, farmers and agricultural labourers so that fruits of development reach the poorest and most disadvantaged citizens of State and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill to provide for special financial assistance to the State of Punjab for providing impetus to the financial and economic capabilities of State administration to carry out schemes for welfare of the Scheduled Castes, Other Backward Classes, farmers and agricultural labourers so that fruits of development reach the poorest and most disadvantaged citizens of State and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI RAVNEET SINGH : I introduce the Bill.